

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 595/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

Name of the Company	Allahabad Bank- Vs- SPS Steel Rolling Mills Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Jayanta kr. Miba,
Sr. Counsel
2. Om Narayan Rai
Adv.
3. Rajashree Dutta } Adv.
4. Rahul Anand } Adv.

Allahabad
Bank

Rahul Anand
1/12/17.

1. MR. S.K. KAPOR { SR ADV
2. MR. JOY SAHA { SR ADV
3. MR. RAVI KAPOR B.A.T-LAW
4. MS. MANJU BHUTIA } ADV
5. MS. SUREN SMITA MUKHERJEE } ADV
6. MS. SHIVANGI TRIPATHI

SPS STEEL
ROLLING

Anand
1/12/17

P.T.O.

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Heard the part arguments of the Ld. Counsel for the financial creditor and the corporate debtor.

As arguments could not be concluded list on **06/12/2017** for admission.



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(Jinan K.R.)
Member (J)



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(V.P.Singh)
Member (J)